## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 243/ 16	TP 94/17	Hearing	433(e)	SBI Capital Markets Ltd.Vs Deepak Cables (India) Ltd.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

counsel for petitioner is present.

He has filed withdrawal memo praying the Tribunal to give permission to the petitioner to withdraw the petition. The memo is recorded.

Permission is granted to the petitioner to withdraw the petition with liberty to file fresh petition under the provisions of Insolvency & Bankruptcy Code.

The petition is dismissed as withdrawn vide separate orders.

MEMBER (J)

MEMBER (T)